

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 598 of 2018

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Yogendra Prasad, Advocate
For the Respondents : Mr. Pankaj Choudhary, A.C. to S.C. (L&C)-II

09/08.09.2021 The present case is taken up through video conferencing.

I.A. No. 4049 of 2021 has been filed for substitution of the petitioner-Doman Prasad who died during pendency of the writ petition on 11.05.2021.

Learned counsel for the petitioner prays for two weeks' time to satisfy the Court as to whether after the death of the petitioner, the prayer made in the writ petition survives so as to substitute the heirs of the petitioner.

Put up this case after two weeks under the heading "For Orders".

(Rajesh Shankar, J.)

Ritesh